

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTEE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: DATED THE 7TH JANUARY, 1986.

NOTIFICATION
(INCOME-TAX)

No. ⁶⁵⁵ (F.No.187/10/85-ITA.I): In exercise of the powers conferred by sub-section (1) of section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes makes the following amendment to the Schedule to its Notification No. 5094 (F.No.189/5/81-ITA.I) dated 18.2.1983.

Entries in Col. 1, 2 & 3 against Sl.No.13 are substituted as under :-

SCHEDULE

S.No.	Commissioner of Income-tax	Headquarters	Jurisdiction
1.	2.	3.	4.
13.	Cochin	Cochin	1.Companies Circle, Ernakulam. 2.Income-tax Circle, Ernakulam. 3.Survey Circle-I, Ernakulam. 4.Special Circle, Ernakulam. 5.Salary Circle, Ernakulam. 6. Income-tax Circle, Mattancherry. 7.Income-tax Circle, Alwaye. 8.Income-tax Circle, Trichur. 9.Income-tax Circle, Palghat. 10.Income-tax Circle-I, Calicut. 11.Income-tax Circle-II, Calicut. 12.Income-tax Circle, Cannanore. 13.Income-tax Circle, Kasargod. 14.Income-tax-cum-Estate Duty Circle, Ernakulam. 15.Income-tax-cum-Estate Duty Circle, Trichur. 16.Non-resident Circle, Cochin.

This notification takes effect from 15th January, 1986.

(R.K. TEWARI)
UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES.

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
New Delhi.

Copy to :-

1. All Commissioners of Income-tax.
2. Directors of Ins. (IT) (R&S) / (P&PR) / (Inv.), New Delhi.
3. Director of Training, IRS, National Academy of Direct Taxes Staff College, Nagpur (5 copies).
4. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
5. All Officers & Sections of I.T. Wing of CBDT, New Delhi.
6. Comptroller & Auditor General of India, New Delhi (20 copies).
7. Bulletin Section of Dte. of Ins. (RS&P), New Delhi (5 copies).
8. Shri P.K. Kartha, Joint Secretary, Ministry of Law, Justice and Co. Affairs (Department of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, C.B.D.T., Vikas Bhavan, New Delhi.
10. The Chief Commissioner (Admn.) and Commissioner of Income-tax, Delhi/Ahmedabad/Cochin/W.B., Calcutta/T.N., Madras.
11. I.F.U. (C.B.D.T.), New Delhi.

(A-TMA RAM)
SECTION OFFICER
ITA.I Sec. C.B.D.T.